

DIVISION BENCH  
COURT - I

**O-214**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.(CAA)/179(KB)2023  
IN  
C.A.(CAA)/159(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03<sup>RD</sup> APRIL 2024**

IN THE MATTER OF	MS TRADE & COMMERCE PRIVATE LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

**Appearance VC and Physical (Hybrid) Mode**

Mr. S. K. Tiwari, Adv. ] For the Applicant  
Mr. Jayesh Choradia, Adv.  
Ms. Ankita Dalmia, PCS

Mr. Sudhir Kapoor, JD ] For RD, (ER), MCA

**ORDER**

1. Ld. Counsel/professional for the parties present.
2. Regional Director, (ER), MCA to file its Report with the Registry during the course of week.
3. Post this matter thereafter on **14.05.2024**.

**Balraj Joshi**  
**Member (Technical)**

**Rohit Kapoor**  
**Member (Judicial)**